## International status to Airports in Madhya Pradesh

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- †913. SHRI DIGVIJAYA SINGH: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) the number of airports run by Airports Authority of India (AAI) in Madhya Pradesh;
- (b) the number of airports which are proposed to be upgraded to the international standards and the action taken for this and the names of the airports which have been expanded to the international level; and
- (c) by when the international flights would be commenced after the expansion of airports?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): (a) Airports Authority of India (AAI) owns and manages 7 Airports and 1 Civil Enclave *viz.*, (i) Raja Bhoj Airport, Bhopal (ii) Devi Ahilyabai Holkar Airport, Indore (iii) Jabalpur Airport (iv) Khajuraho Airport (v) Khandwa Airport (vi) Panna Airport (vii) Satna Airport and (viii) Rajmata Vijayaraje Scindia Terminal, Gwalior Airport (Civil Enclave) in Madhya Pradesh.

- (b) Development/upgradation of airports is a continuous process and is undertaken by AAI from time to time depending on traffic demand, socio-economic considerations, availability of land etc. In order to facilitate international operations at Bhopal and Indore Airports, AAI has constructed New Integrated Terminal Buildings (NITB) capable of handling 500 domestic and 200 international peak hour passengers at these airports. NITB, Bhopal was commissioned on 20th June, 2011 and NITB Indore was commissioned on 14th February, 2012. Runway and Apron at both these airports are suitable for handling AB-321 type of aircraft.
- (c) Indian carriers are free to mount services from any point in India to foreign destinations as per the respective bilateral air service agreements. However, actual operations is always guided by its commercial judgement.

## Shortage of manpower in DGCA

- 914. DR. T.N. SEEMA: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) whether there is a shortage of manpower in the Directorate General of Civil Aviation (DGCA), including the flight operations inspection department;

<sup>†</sup> Original notice of the question was received in Hindi.

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- if so, the details thereof and the remedial steps taken in this regard;
- whether Government has proposal to appoint a technically qualified person as Director General; and
- (d) if so, the details thereof and the time-frame by which such an appointment will be done?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): (a) Yes, Sir.

- Given in the Statement (See below).
- (c) and (d) As per notified Recruitment Rules, mode of recruitment is promotion failing which by deputation. The criteria prescribed in brief are:
- **Promotion:** Promotion is to be made from amongst Joint Director Generals 1. with three years regular service in the grade, failing which Joint Director General and Deputy Director General/Deputy Director General (Research and Development) of which two years shall be in the grade of Joint Director General.

## 2. **Deputation:**

- 1. From amongst officers under Central Government including All India Services:-
- (a) (i) holding analogous posts on regular basis in the parent cadre/department or (ii) with three years' service in the grade rendered after appointment thereto on regular basis in the scale of pay of ₹ 18,400-22,400 or equivalent in the parent cadre/ department.
  - Having experience as under:-(b)

Twelve years' of experience in Aviation/Flying/Aircraft Engineering/ Airworthiness. Out of which, a minimum of five years' of experience should be in Administration and Finance Disciplines at the Senior Management level.

2. Officers from the Indian Air Force of the rank of Air Marshal I the pay scale of ₹ 22,400-24,500 and possessing experience as at (b) above.

Statement

The details showing shortage of manpower in DGCA

SI. No.	Group of Posts	Total Sanc- tioned Strength	No. of Posts filled	No. of Posts vacant	Remarks
1.	Gr. 'A'	658	302	356	In addition to 302 filled posts, 52 posts of CFOI/Dy. CFOIs/SFOIs/FOIs have already been fille up on short term contract basis. Interview for filling up of remaining posts on short-term contract basis were held on 11.3.2015. Three persons were selected, out of which two have joined and one had declined. A fresh Vacancy Circular for filling up the remaining posts on short-term contracts basis has been issued on 27th March, 2015 and last date of receipt of applications is 30th May, 2015. A Vacancy Circular for filling up of posts of Cabin Safety Inspector and Dangerous Goods Inspector on short term basis on contract was again circulated on 26th December, 2014. Interview of the eligible candidates was held on 10.3.2015. Three Cabin Safety Inspectors as Consultants have joined The recruitment process in DPC cases in respect of 33 Posts has been completed. The proposals for filling up of 137 posts have already been accepted by UPSC. Separately, an advertisement for fillin of 5 posts of Administrative Officers on deputation basis was advertised in the Employment New dated 31.1.2015 - 6.2.2015. 18 applications were received and none of them were found eligible for consideration as per prescribed educational qualification and experience. The Proposals requiring one time relaxation in respect of 48 posts have not been agreed to by the DOPT with the recommendations to amend RRs. Accordingly, action has been initiated to amend RRs. Proposal for revival coposts is under process.
2.	Gr. 'T3'	208	66	142	Proposal for revival of posts is under process. Action to fill up the vacant posts will be initiated afte approval on the revival proposal. Proposal to fill up 91 posts of MTS through DR basis (53 newly
3.	Gr. 'C'	527	230	297	created and 38 vacant posts) is under process for onward submission to SSC, Separately 8 candidate have been selected by the Committee to fill up the posts of MTS on compassationate grounds. I addition, to this, 192 Ministerial posts which are to be filled by Department of Perssonel and Trair ing are also vacant. The remaining posts belong to Regional Offices and these are filled up by their through SSC directly.
	Total	1393	598	795	